GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1056 TO BE ANSWERED ON 25TH JULY 2025

IMPLEMENTATION OF NTCP

1056. SHRI TANGELLA UDAY SRINIVAS: SHRI G. LAKSHMINARAYANA:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the current status of implementation of the National Tabacco Control Programme (NTCP) across the country including number of districts covered, Tobacco Cessation Centres established and key interventions undertaken, State/UT-wise;
- (b) the details of funds allocated, released and utilised for NTCP during last five years, year-wise and State/UT-wise;
- (c) whether the Government has conducted any assessment of the effectiveness of NTCP in achieving reduction in tobacco use, improvement in quit rates and control of tobacco-related diseases and if so, the details thereof:
- (d) whether the Government's current monitoring of NTCP relies largely on activity-based indicators such as the number of campaigns or sessions conducted, rather than on outcome-based measures like actual decline in tobacco consumption and burden of disease and if so, the details thereof; and
- (e) whether the Government proposes to reform NTCP's monitoring and evaluation framework to focus on measurable outcomes including reduction in tobacco prevalence and the economic impact of tobacco use and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a): The Government of India launched the National Tobacco Control Programme (NTCP) in the year 2007-08 with the aim to reduce tobacco consumption and minimize the health burden caused by tobacco-related diseases. Currently the program is implemented in all 36 States and UTs covering more than 700 districts.

India has over 2,000 Tobacco Cessation Centres (TCCs) that have been established across the country under integrated efforts of NTCP, National Medical Commission (NMC) and National Dental Commission (NDC). Some of the key interventions and thrust areas under the program are:

- Setting-up and strengthening of cessation facilities including provision of pharmacological treatment facilities at district level.
- Training of health and social workers, NGOs, school teachers, and enforcement officers:

- Information, education, and communication (IEC) activities;
- Organizes an annual 60-day Tobacco-Free Youth Campaign;
- Monitoring of tobacco control laws;

(b): Under NTCP funds are released to 03 (three) National Tobacco Testing Laboratories and 04 Tobacco Quit Line Centers. The details of funds allocated and utilized during the last 05 (five) years are given below:

(In Crore)

Year	Budget Allocated	Expenditure
2020-21	12.00	7.95
2021-22	13.70	7.53
2022-23	24.00	19.76
2023-24	19.47	9.36
2024-25	11.10	9.96

Further, for implementation of NTCP in States/UTs, funds are released through NCD Flexipool of National Health Mission (NHM) of Ministry of Health and Family Welfare. The details of funds provided to States/UTs by the NHM are at Annexure.

(c) to (e): The Government of India has undertaken periodic assessments of NTCP initiatives through Global Adult Tobacco Survey (GATS) and Global Youth Tobacco Survey (GYTS) which measure outcome-based indicators such as prevalence of tobacco use at the national and sub-national levels, users desirous of quitting tobacco etc. As per the Global Adult Tobacco Survey (GATS), 2016-2017, overall tobacco use was 28.6% which is a 17.3% relative reduction from 34.6% reported in 2009–2010.

(Rs. In Lacs)

S.N o.	State/UT	2020-21		2021-22		2022-23		2023-24		2024-25	
		SPIP Approval	Expenditure								
1	Andaman and Nicobar	16.33	2.36	23.75	1.41	26.00	2.68	28.00	3.67	26.00	9.25
2	Andhra Pradesh	67.98	67.98	244.23	226.33	380.16	279.90	372.50	214.57	346.49	334.45
3	Arunachal Pradesh	414.00	69.66	149.86	90.87	500.75	17.31	504.78	294.74	493.82	435.34
4	Assam	246.27	74.55	321.96	174.88	329.11	201.82	326.91	225.37	292.14	125.31
5	Bihar	188.61	20.33	220.81	7.92	169.71	10.63	184.15	12.95	98.52	20.78
6	Chandigarh	6.05	0	9.65	0.19	12.35	2.30	12.35	0.14	43.53	0
7	Chhattisgarh	284.70	171.07	492.88	229.34	386.80	328.69	386.80	173.80	572.30	223.71
8	Dadra & Nagar Haveli	15.92	3.71	0.04	9.72	16.90	4.81	16.90	2.25	23.57	8.40
9	Delhi	117.89	7.17	198.43	25.14	277.49	47.52	317.49	70.06	179.10	55.22
10	Goa	26.18	12.26	52.58	37.43	54.40	42.87	54.40	47.83	59.51	46.38
11	Gujarat	351.88	154.31	333.48	152.01	347.55	235.21	356.90	374.54	384.36	271.01
12	Haryana	171.50	40.18	215.20	128.57	212.80	169.09	213.20	173.83	224.30	141.42
13	Himachal Pradesh	63.50	20.24	50.01	21.25	114.20	28.32	135.00	31.51	70.00	27.22
14	Jammu and Kashmir	265.05	1.52	83.60	49.77	64.10	9.68	69.48	13.36	76.70	23.72
15	Jharkhand	346.96	109.58	426.26	420.78	440.76	321.60	466.36	410.86	476.62	369.32
16	Karnataka	429.14	329.30	693.11	609.38	526.94	366.79	526.94	474.19	339.30	283.59
17	Kerala	217.70	65.78	336.43	90.35	445.71	115.73	326.00	191.96	154.00	43.01
18	Ladakh	0	0	13.54	4.86	27.80	12.33	23.80	20.63	38.20	31.52
19	Lakshadweep	14.71	0.87	14.16	1.92	18.50	4.30	19.43	2.54	17.50	3.79
20	Madhya Pradesh	454.90	26.97	251.45	30.05	438.47	112.06	760.12	279.26	281.60	110.76
21	Maharashtra	195.83	86.14	127.43	216.30	489.26	205.95	484.26	193.72	810.66	99.11
22	Manipur	95.14	1.50	146.80	3.68	116.80	6.58	116.80	3.03	90.30	47.86
23	Meghalaya	110.18	124.26	63.55	57.34	64.72	88.72	64.72	122.30	203.10	206.45
24	Mizoram	42.90	16.10	37.77	117.73	63.68	27.28	66.85	40.25	70.55	30.01
25	Nagaland	72.88	5.31	102.62	21.54	142.90	47.83	147.39	30.21	127.65	61.80
26	Odisha	238.46	90.73	461.95	262.53	442.04	299.21	592.26	424.31	423.21	242.66
27	Puducherry	18.18	7.87	23.93	8.25	20.13	15.13	17.83	5.52	27.75	22.28
28	Punjab	68.00	0	76.00	4.85	68.85	6.06	72.12	72.12	139.01	0.93
29	Rajasthan	422.08	305.46	753.18	639.17	805.22	509.89	805.22	549.82	947.40	571.85
30	Sikkim	19.20	1.68	22.52	0	23.39	15.05	23.04	10.19	23.07	22.80
31	Tamil Nadu	52.80	5.99	88.50	179.42	333.15	82.77	645.10	14.04	31.51	24.66
32	Telangana	84.32	43.56	75.35	5.75	85.00	0	37.50	0.17	11.55	0
33	Tripura	53.65	31.46	86.41	68.59	114.47	66.67	107.08	53.02	117.11	83.33
34	Uttar Pradesh	1,256.72	535.25	3,228.32	984.36	2,752.25	1,511.00		1,450.01	3,346.65	966.87
35	Uttarakhand	48.50	23.12	140.57	144.79	168.62	90.85	156.76	143.97	199.06	135.93
36	West Bengal	125.01	102.76	131.32	157.43	131.01	120.75	134.32	123.53	110.06	101.29

Note:

- 1. The above data is as per available Financial Management Reports submitted by the States/UTs.
- 2. Expenditure includes expenditure against Central Releases, State Releases & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.
